

FORM P11**INVITATION FOR RESOLUTION PLANS FOR
CORPORATE DEBTOR
VEDIK ISPAT PRIVATE LIMITED IN PPIRP
ENGAGED IN STEEL INDUSTRY AT ANANTHPUR**(Under regulation 43 of the Insolvency and Bankruptcy
(Pre-packaged Insolvency Resolution Process) Regulations, 2021)**RELEVANT PARTICULARS**

I	II	III
1	Name of the corporate debtor	Vedik Ispat Private Limited
2	Former name(s), if changed in last two years	NA
3	Date of incorporation of corporate debtor	06.08.1992
4	Authority under which corporate debtor is incorporated / registered	ROC, Bangalore
5	Identification number	U27100KA1992PTC073298
6	Address of the registered office and principal office (if any) of corporate debtor	No. 631, Sector C, Ideal Homes Township, R R Nagar Kenchenahalli, Halagehoderahalli, Kenger, I Hobli, Bangalore, Bangalore South Taluk, Karnataka, India, 560098
7	Pre-packaged insolvency commencement date	05.02.2025 (order received on 07.02.2025)
8	Date of invitation for resolution plans (IFRP)	18.02.2025
9	Eligibility for resolution applicants	Detailed mentioned in Invitation for Resolution Plan (IFRP), available at: https://sites.google.com/view/vedikispat
10	Norms of ineligibility applicable under section 29A	Detailed mentioned in Invitation for Resolution Plan
11	Basis for evaluation (including details related to significant improvement and tick size)	Detailed mentioned in Invitation for Resolution Plan
12	Manner of obtaining 'Invitation for Resolution Plan', basis for evaluation (including details related to significant improvement and tick size), Information Memorandum and further information	By sending request via email on ppirp.vedik@gmail.com
13	Last date for submission of resolution plans	04.03.2025
14	Manner of submitting resolution plans to resolution professional	As per IFRP and through Email at ppirp.vedik@gmail.com
15	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	15.03.2025
16	Name and registration number of the resolution professional	Jigar Bhatt IBBI Registration No. IBBI/PA-001/IP-P-01917/2019-2020/13005
17	Name, address and e-mail of the resolution professional, as registered with the Board	Jigar Bhatt IBBI Registration No. IBBI/PA-001/IP-P-01917/2019-2020/13005 Email : jigarb.jigarb@gmail.com
18	Address and email to be used for correspondence with the resolution professional	1010, Shilp-Zaveri, Shyamal Cross Roads, Satellite, Ahmedabad - 380015, Gujarat Email id: ppirp.vedik@gmail.com
19	Further details are available at or with	Mr. Jigar Bhatt, Email : ppirp.vedik@gmail.com Phone : 079-49182751
20	Date of Publication of Form	18.02.2025

Jigar Tarunkumar Bhatt

Resolution Professional

In the matter of Vedik Ispat Private Limited

IBBI/PA-001/IP-P-01917/2019-2020/13005

AFA valid upto 31.12.2025

Date : 18.02.2025

Place : Bangalore

Newspaper	Edition
FINANCIAL EXPRESS (ENG)	Banglore
HOSADIGANTHA (KANNADA)	Banglore
THE SOUTH INDIA TIMES (Eng)	Vijaywada covers Anantpur